



\$~R-2B % 09.04.2015

Present: Mr. Sudhanshu Batra, Senior Advocate with Mr. Shailesh Rana,

Advocate for appellant.

Mr. B.K. Sood and Mr. Shivom Rawat, Advocates for

respondent No.2.

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Learned senior counsel for the appellant submits that he has filed brief note of submissions in terms of the order dated 26<sup>th</sup> February, 2015. However, the same is not on record. Let the learned counsel follow up with the Registry and have it placed on record.

Learned counsel for the respondent No.2 seeks some time to file the submissions in terms of the order dated 26<sup>th</sup> February, 2015.

Let the matter remain on Board and shall be taken up after  $20^{\text{th}}$  May, 2015.

J.R. MIDHA, J.

APRIL 09, 2015 rsk